

- (iv) Periodical prophylactic and curative treatment of stocks, are carried out.
- (v) The principle of First in First out (FIFO) is followed to avoid storage of foodgrains for a long duration.
- (vi) Undertaking pre-monsoon fumigation.
- (vii) Improvement of dunnage material.
- (viii) Ensuring proper quality checking of foodgrains at the time of procurement.
- (ix) Adoption of 50 kg. packing to avoid use of hooks.
- (x) Double line machine stitching of bags.
- (xi) Inspection, monitoring and calibration of weigh-bridges.
- (xii) Movement of foodgrains from one place to another is done normally through covered wagons.
- (xiii) Loading of standardized bags and leaving 18 inches space near the flap doors.
- (xiv) Proper weighment and accounting at the time of receipt and issue.

Prevention of wastage of foodgrains

2710. SHRIMATI BRINDA KARAT: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether Hon'ble Supreme Court has given any directions/suggestions to Government on prevention of wastage of foodgrains;
- (b) the details of foodgrains rotten due to unavailability of storage place in last three years;
- (c) the details of foodgrains distributed to BPL and APL families in last three years; and
- (d) whether this include distribution of foodgrains free of cost to poor?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS): (a) In view of reports of damages to Central Pool stocks of foodgrains in some godowns of FCI and State agencies during last monsoon season, Hon'ble Supreme Court expressed concern and suggested to Government to take some long term and short-term measures. While adequate storage facilities be created in the long term, increase in quantum of food supply to BPL population and distribution of foodgrains to deserving population at very low cost or no cost may be taken up in the short term.

(b) As per information received from Food Corporation of India (FCI), the details of the damaged/non-issuable foodgrain stock during the last three years accrued in FCI godowns and State Governments due to various reasons are as under:

(i) Foodgrains accrued as damaged with Food Corporation of India

(Fig. in tons)

Year	Wheat	Rice	Paddy	Coarse grains	Total
2007-08	924	32615	887	0	34426
2008-09	947	19163	0	4	20114
2009-10	2010	3680	1012	0	6702
2010-11 (upto Sept., 2010)	665	1720	0	2441	4826

(ii) Details of wheat accrued as damaged with State Government Agencies of Punjab and Haryana

(Fig. in tons)

Year	Punjab	Haryana
2007-08	28681	0
2008-09	64218	5929
2009-10	26583	3682
2010-11 (upto Oct., 10)	28199	4621

In addition, 412 tons of bajra were damaged in Haryana during 2008-09.

(c) and (d) The details of the allocation of foodgrains (Rice and Wheat) to States/UTs for the Below Poverty Line (BPL) including the Antyodaya Anna Yojana (AAY) and the Above Poverty Line (APL) categories under Targeted Public Distribution System (TPDS) for the last three years (2007-2008, 2008-09 and 2009-10) are as under:

(In thousand tons)

Year	BPL (including AAY)	APL	TOTAL
2007-08	27,461.687	11,816.057	39,277.744
2008-09	27,601.141	11,175.290	38,776.431
2009-10	27,608.609	19,994.088	47,602.697

In addition to above, during 2009-10, a quantity of 36.08 lakh tons of foodgrains was allocated to States in January, 2010 at MSP based/derived prices for distribution to all accepted AAY/BPL/APL families under TPDS for two months.

Central Government allocates foodgrains under the Targeted Public Distribution System (TPDS) for Below Poverty Line (BPL)/ Antyodaya Anna Yojana (AAY) families at highly subsidized prices. Government also provides foodgrains for Above Poverty Line (APL) families, other Welfare Schemes at subsidized prices and makes additional allocations as per requests received from State/UT Governments.

Allocation of foodgrains to Jharkhand

2711. SHRI DHIRAJ PRASAD SAHU: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) the total foodgrains allocated to State of Jharkhand for BPL families during last three years, year-wise;
- (b) the total foodgrains offtook by the State Government out of allocated foodgrains;
- (c) whether the State Government has made any request to increase this allocation; and
- (d) if so, the action taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS): (a) and (b) Details of allocation and offtake of foodgrains for Below Poverty Line (BPL) including Antyodaya Anna Yojana (AAY) families under Targeted Public Distribution System (TPDS) in respect of Jharkhand for the last three years 2007-08, 2008-09 and 2009-10 are as follows:

Year	Allocation	Offtake
2007-2008	10,05,492	8,14,611
2008-2009	10,05,492	8,72,709
2009-2010	10,05,492	9,62,831

(c) and (d) A request was received from Govt., of Jharkhand for increase/additional allocation for 29.06 lakh BPL families as against the present 23.94 lakh families.

Under the Targeted Public Distribution System (TPDS), full allocation of foodgrains is being made *i.e.* @ 35 kg per family per month for all accepted 23.94 lakh Below Poverty Line (BPL) families including 9.18 lakh Antyodaya Anna Yojana (AAY) families in the State of Jharkhand on the basis of 1993-94 poverty estimates of Planning Commission and March, 2000 population estimates of Registrar General of India. This is in accordance with the norms of allocations under TPDS followed for the country as a whole. In view of this, the request for increased/additional allocation for higher number of BPL families was not agreed to.